



## CENTRAL ADMINISTRATIVE TRIBUNAL

### CHANDIGARH BENCH

**O.A. No.060/00369/2020**

Chandigarh, this the 19<sup>th</sup> of June, 2020

**HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J)  
HON'BLE MS. AJANTA DAYALAN, MEMBER (A)**

1. SATNAM KAUR (**DOJ-19.10.83**), AGED 58 YEARS W/O SH. JASWINDER SINGH, STENOGRAPHER (**GROUP C**), DEPARTMENT OF SCHOOL OF PUBLIC HEALTH, POST GRADUATE INSTITUTE OF MEDICAL EDUCATION & RESEARCH, SECTOR-12, CHANDIGARH, PIN-160012.
2. RAMESH KUMAR (**DOJ-18.06.83**), AGED 59 YEARS S/O LATE SH. VED PARKASH, STENOGRAPHER (**GROUP C**), DEPARTMENT OF MEDICAL MICROBIOLOGY, POST GRADUATE INSTITUTE OF MEDICAL EDUCATION & RESEARCH, SECTOR-12, CHANDIGARH, PIN-160012.
3. SUSHIL PURI (**DOJ-22.10.83**), AGED 56 YEARS W/O MR. SANJEEV PURI, STENOGRAPHER (**GROUP C**), DEPARTMENT OF ORTHOPAEDICS, POST GRADUATE INSTITUTE OF MEDICAL EDUCATION & RESEARCH, SECTOR-12, CHANDIGARH, PIN-160012.
4. ANJU GUPTA (**DOJ-31.07.84**), AGED 56 YEARS D/O SH. K. S. JINDAL STENOGRAPHER (**GROUP C**), DEPARTMENT OF BULLETIN SECTION, POST GRADUATE INSTITUTE OF MEDICAL EDUCATION & RESEARCH, SECTOR-12, CHANDIGARH, PIN-160012.
5. POONAM RAWAL (**DOJ-11.07.85**), AGED 55 YEARS W/O MR. PRADEEP RAWAL, STENOGRAPHER (**GROUP C**), DEPARTMENT OF DERMATOLOGY, VENERELOGY AND LEPROSY, POST GRADUATE INSTITUTE OF MEDICAL EDUCATION & RESEARCH, SECTOR-12, CHANDIGARH, PIN-160012.
6. KULDIP KAUR (**DOJ-22.10.85**), AGED 58 YEARS D/O SH. GURDIT SINGH, STENOGRAPHER (**GROUP C**), DEPARTMENT OF MEDICAL PARASITOLOGY, POST GRADUATE INSTITUTE OF MEDICAL EDUCATION & RESEARCH, SECTOR-12, CHANDIGARH, PIN-160012.
7. RAM KARAN (**DOJ-18.09.87**), AGED 60 YEARS D/O SH. DEV RAJ, STENOGRAPHER (**GROUP C**), DEPARTMENT OF MEDICAL ANAESTHESIA AND INTENSIVE CARE, POST GRADUATE INSTITUTE OF MEDICAL EDUCATION & RESEARCH, SECTOR-12, CHANDIGARH, PIN-160012.
8. PUSHPINDER KAUR (**DOJ-30.09.87**), AGED 56 YEARS D/O SH. CHARAN SINGH, STENOGRAPHER (**GROUP C**), DEPARTMENT



OF ACCOUNTS BRANCH, POST GRADUATE INSTITUTE OF MEDICAL EDUCATION & RESEARCH, SECTOR-12, CHANDIGARH, PIN-160012.

9. PARAMJIT SINGH (**DOJ-15.06.88**), AGED 56 YEARS S/O SH. NIRANJAN SINGH, STENOGRAPHER (**GROUP C**), DEPARTMENT OF TRAINING BRANCH, POST GRADUATE INSTITUTE OF MEDICAL EDUCATION & RESEARCH, SECTOR-12, CHANDIGARH, PIN-160012.
10. JAGDEEP PATHANIA (**DOJ-13.10.90**), AGED 54 YEARS S/O SH. M.S. PATHANIA, STENOGRAPHER (**GROUP C**), DEPARTMENT OF ORAL HEALTH SCIENCES, POST GRADUATE INSTITUTE OF MEDICAL EDUCATION & RESEARCH, SECTOR-12, CHANDIGARH, PIN-160012.
11. RAJNI BALA (**DOJ-23.02.1994**), AGED 50 YEARS W/O MR. PARVEEN SHARMA, STENOGRAPHER (**GROUP C**), DEPARTMENT OF NEUROSURGERY, POST GRADUATE INSTITUTE OF MEDICAL EDUCATION & RESEARCH, SECTOR-12, CHANDIGARH, PIN-160012.
12. RANJANA SHARMA (**DOJ-17.02.1994**), AGED 50 YEARS W/O MR. AJAY SHARMA STENOGRAPHER (**GROUP C**), OFFICE OF SENIOR. AO (H), POST GRADUATE INSTITUTE OF MEDICAL EDUCATION & RESEARCH, SECTOR-12, CHANDIGARH, PIN-160012.
13. ANITA RANI (**DOJ-18.02.94**), AGED 48 YEARS D/O SH. WAZIR CHAND, STENOGRAPHER (**GROUP C**), DEPARTMENT OF PULMONARY MEDICINE, POST GRADUATE INSTITUTE OF MEDICAL EDUCATION & RESEARCH, SECTOR-12, CHANDIGARH, PIN-160012.
14. HARMESH KUMARI SHARMA (**DOJ-18.02.1994**), AGED 50 YEARS W/O SH. BALBIR SHARMA, STENOGRAPHER (**GROUP C**), DEPARTMENT OF INTERNAL MEDICINE, POST GRADUATE INSTITUTE OF MEDICAL EDUCATION & RESEARCH, SECTOR-12, CHANDIGARH, PIN-160012.
15. DHIRAJ (**DOJ-01.10.88**), AGED 51 YEARS S/O LATE SH. N.D. MIGLANI, STENOGRAPHER (**GROUP C**), DEPARTMENT OF INTERNAL MEDICINE, POST GRADUATE INSTITUTE OF MEDICAL EDUCATION & RESEARCH, SECTOR-12, CHANDIGARH, PIN-160012.
16. SAROJ BALA (DOJ-20.10.95), AGED 47 YEARS W/O RAMESH CHAUHAN, STENOGRAPHER (**GROUP C**), DEPARTMENT OF E.N.T., POST GRADUATE INSTITUTE OF MEDICAL EDUCATION & RESEARCH, SECTOR-12, CHANDIGARH, PIN-160012.

#### ...APPLICANTS

(BY: MR. Karan Singla, Advocate)

**VERSUS**

1. POST GRADUATE INSTITUTE OF MEDICAL EDUCATION & RESEARCH, SECTOR-12, CHANDIGARH THROUGH ITS DIRECTOR.
2. UNION OF INDIA THROUGH SECRETARY, MINISTRY OF HEALTH AND FAMILY WELFARE, NIRMAN BHAWAN, NEW DELHI.

**...RESPONDENTS**

(BY: MR. Sanjay Goyal, Advocate)

**O R D E R(Oral)****SANJEEV KAUSHIK, MEMBER (J):**

1. MA No. 060/00506/2020 is allowed and the applicants are allowed to join together to file this O.A.
2. Heard via Video-Conferencing.
3. At the very outset, learned counsel submitted that a representation dated 30.01.2020 (Annexure A-9) filed by the applicants seeking implementation of recommendations of the Coordination Committee, is pending consideration, therefore, the applicants would be satisfied if a direction is issued to the concerned Respondent to consider and decide their representation before the date scheduled for Skill Test i.e. 10.07.2020.
4. Mr. Sanjay Goyal, Sr. Standing Counsel, who is in receipt of advance copy, appears. He does not object to the disposal of the O.A. in the above manner.
5. In the wake of above, the O.A. is disposed of with a direction to the Competent Authority amongst the respondents, to whom the indicated representation (Annexure A-9) of the applicants has been addressed, to consider and decide the same, by passing a reasoned and speaking order before holding Skill



Test of the applicants. A copy of the order to be passed by the respondents be duly communicated to the applicants. Needless to mention that the disposal of the O.A. shall not be construed as an expression of any opinion on the merit of the case. No costs.

**(AJANTA DAYALAN)**  
**MEMBER (A)**

**(SANJEEV KAUSHIK)**  
**Member (J)**

Place: Chandigarh  
Dated: 19.06.2020

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